# 2128

## REFORMS IN AGARTALA MUNICIPALITY

- 58. Munshi ARMAN ALI: Will the Minister for STATES be pleased to .state:
- (a) whether Government have considered the desirability of immediate reform of the Municipal Law of .Agartala;
- (b) whether it is a fact that there was a proposal to adopt with modifications the Bengal Municipal Act for Agartala Municipality; if so, how far the matter has progressed; and
- (c) what steps Government propose to take for early adoption of a changed form of law for the development of Agartala Municipality ?

THE MINISTER FOR HOME .AFFAIRS AND STATES (Dr. K. N. KATJU): (a) to (c). The Chief Commissioner is considering in consultation with the local Municipality a proposal to extend the Bengal Municipal Act to Tripura.

### REORGANISATION IN TRIPURA

- 59. Munshi ARMAN ALI: Will the Minister for STATES be pleased to .state:
- (a) whether it is a fact that many of the Government employees in Tripura State are not receiving their pay according to the revised scale;
- (b) what are the departments of Government in Tripura that still await reorganisation; and
- (c) how long will it take to complete the scheme of reorganisation Tripura?

THE MINISTER FOR HOME AFFAIRS AND STATES (Dr. K. N. KATJU): (a) Yes.

- (b) and (c). The reorganisation proposals in respect of the following departments are still under consideration and final orders are expected to be issued shortly:-
  - 1. Secretariat.
  - 2. Excise.
  - 3. Forests.
  - 4. Jails.

- 5. Education.
- 6. Medical and Public Health.
- 7. Agriculture.
- Government Press.
- 9. Industries, Commerce and Labour.
- 10. Works and Buildings Department.

#### POLITICAL PRISONERS IN TRIPURA

60. Munshi ARMAN ALI: Will the Minister for STATES be pleased to state whether the undertrial political prisoners are made to work in jails of Tripura?

THE MINISTER FOR HOME AFFAIRS AND STATES (Dr. K. N. KATJU): No.

#### CASH AND SECURITIES

- 61. SHRI P. C. BHANJ DEO: Will the Minister for Finance be pleased to state:
- (a) the amount of securities included in the sum of rupees 199 crores of "cash and securities held on Treasury Account" on 31st March 1952;
- (b) whether the securities held in "Cash Balance Investment Account" are included in the above item; and
- (c) whether any State Government securities are held on Treasury Account?

THE MINISTER FOR REVENUE AND EXPENDITURE (SHRI MAHAVIR Tyagi): (a) Rs. 41 crores.

- (b) Yes.
- (c) No.

#### PROVIDENT FUND

- 62. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:
- (a) whether any scheme was in operation in recent years as an antiinflationary measure permitting higher contribution to Provident Funds by Government servants;